

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) The installed generating capacity in the Central, State and Private Sector as on 29th February, 2008 was approximately 33.6% . 52.6% and 13.8% respectively.

(b) The generation capacity aggregating 15,325 MW has been added during the 11th Plan as on 13th July, 2009.

(c) In respect of coal based power projects under construction for benefits during 11th Plan, 63 projects have been given coal linkage and 11 projects have been allocated coal blocks.

#### **Hydro-electricity projects in North-Eastern States**

2550.SHRI MATILAL SARKAR: Will the Minister of POWER be pleased to state:

(a) the status of power shortage in India;

(b) the potential for generation of hydroelectricity in the country, particularly in the North-Eastern States;

(c) the steps Government contemplates to harness this electric power in a time bound manner;

(d) the reasons for delay in completing the gas-based Palatana and Monarchak projects of Tripura; and

(e) how Government proposes to expedite these projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) There is an overall shortage of power in the country both in terms of energy and peaking power. The shortages vary from State to State on month to month, day to day and hour to hour basis depending upon the demand and supply of power. The energy and peaking shortage in the country during 2009-10 (April to June, 2009) was 9.8 % and 12.3 % respectively.

(b) Central Electricity Authority (CEA) has estimated hydro potential in the country at 1,48,701 MW. This includes 58,971 MW of hydro capacity in North Eastern Region and 4,286 MW in the State of Sikkim.

(c) Government has taken policy initiatives and measures to promote development of hydro power in the country including the National Electricity Policy announced in February, 2005. The Hydro Power Policy has been revised in 2008 and it *inter-alia* provides level playing field to private developers, recovery of additional costs through merchant sale upto a maximum of 40% of saleable energy, 100 units of electricity per months to each project affected family for 10 years after commercial operation of the project, additional 1% free power from the project for a local area development fund, etc. The revised Mega Power Projects Policy provides for lower qualifying capacity of 350 MW (from 500 MW) in respect of hydro power plants located in Jammu & Kashmir,

Sikkim and the 7 States of North-Eastern Region. For accelerated development of hydro power in the country, a 50,000 MW hydro initiative was launched in 2003 and Preliminary Feasibility Reports (PFRs) of 162 projects aggregating 48,000 MW were prepared. Out of these, 77 projects with capacity of 37,000 MW were selected for execution. Against this, a target of 15,627 MW hydro capacity has been set up by the Planning Commission for the 11th Plan. In addition, advance action is being taken for hydro capacity addition during the 12th Plan.

(d) and (e) The main reasons for delay in commissioning of Palatana CCPP (2x363.3 MW) are (i) problems in transportation of heavy equipments to the project site, (ii) non-receipt of forest clearance and (iii) delay in placement of order for civil work and Balance of Plants. As regards Monarchak Gas Power Project (104 MW), the order for main plant is yet to be placed by M/s. NEEPCO. All out efforts are being made through close monitoring to ensure the commissioning of these projects. The Block-I & Block-II of Palatana CCPP are anticipated to be commissioned in May, 2012 and July, 2012 respectively, four months beyond their scheduled dates. The Gas Turbine Unit(s) and the Steam Turbine Unit of Monarchak Gas Power Project are scheduled to be commissioned 26 months and 36 months respectively from the zero date.

#### **Power generation target**

2551. SHRI NAND KISHORE YADAV:

SHRI KAMAL AKHTAR:

Will the Minister of POWER be pleased to state:

(a) the target of electricity generation during the Eleventh Five Year Plan, in mega watts;

(b) whether Government has achieved the target; and

(c) if so, the details thereof and if not, the reasons therefor, State-wise, with particular reference to Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (c) The Planning Commission has set a capacity addition target of 78,700 MW during the 11th Plan. Presently power generation projects aggregating 80,610 MW capacity are under execution for likely benefits during the 11th Plan, out of which a capacity of 15,325 MW has already been commissioned as on 13.7.2009 and a capacity of 65,285 MW is under execution. Out of this, projects with aggregate capacity of 5,380 MW comprising 980 MW in the Central Sector, 2,000 MW in the State Sector and 2,400 MW in the Private Sector are in the State of Uttar Pradesh and are targeted for likely benefits during the 11th Plan. The details of State-wise capacity being monitored by CEA for likely benefits during 11th Plan are given in the Statement (See below).

The main reasons for shortfall in achieving the targeted capacity addition are delay in placement of orders, delay in supply of equipments, shortage of skilled manpower, shortage of fuel, etc.